**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**
(APPELLATE JURISDICTION)

**APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016**
**And**
**APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016**

**Dated : 11th August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. ... Appellant(s)**
**Vs.**
**Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

**ORDER**

At the request of learned counsel for the appellant, the matters are adjourned to ***20.09.2016.***

**(I.J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

ts/kt